

(4)

Central Administrative Tribunal: Principal Bench

....

O.A. No. 418/96

New Delhi, this the 2nd day of July, 1996

Hon'ble Shri S.R. Adige, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Shri Chand Ram s/p Amar Singh
r/o village Dariyapur Kalan,
Delhi- 39.

...Applicant

(By Shri Sant Lal, Advocate)

Versus

1. Union of India through
the Secretary,
Ministry of Communications,
Dept. of Posts, Dak Bhawan,
New Delhi.
2. The Chief Post Master General,
Delhi Circle, Meghdoot Bhawan,
New Delhi.
3. The Senior Superintendent of Post Offices,
Delhi North Division, Civil Lines,
Delhi.

(By Shri M.K. Gupta, Advocate)

...Respondents

O R D E R (Oral)

By Hon'ble Shri S.R. Adige, Member (A).

We have heard Shri Sant Lal, counsel for the applicant
and Shri M.K. Gupta, counsel for the respondents.

We note that the applicant has not yet received any
written reply to his representation dated 1.9.1994, although
respondents' Counsel Shri M.K. Gupta states that the applicant
had met various authorities, in connection with his grievances,
including respondent no. 2 (Chief Post Master General) as
well as the Director Postal Services (P).

A

...2p/-

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Accordingly, we dispose of this O.A., with a direction to the respondent no. 2 (Chief Post Master General, Delhi Circle) to give the applicant a fresh hearing, and thereafter dispose of his application dated 1.9.1994, by a detailed, speaking and reasoned order within a period of three months from the date of receipt of a copy of this order. No costs.

A. Vedavalli
(Dr. A. Vedavalli)
Member (A)

S. R. Adige
(S. R. Adige)
Member (A)

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